

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 244 of 2017 (SZ)

Applicant(s)

Shefy Joseph,
Puthanpurackal House
Chembarakki, South Vazhakulam PO
Perumbavoor via Ernakulam Dist.
Kerala State 683 556.

Vs.

Respondent(s)

Government of India rep by its Secretary,
Ministry of Environment, Forests &
Climate Change, Priyavaran Bhawan,
CGO Complex, Lodhi Road, New Delhi –
110003 and 3 others.

Legal Practitioners for Applicant(s)

M/s Babu Joseph Kuruvathazha

Legal practitioners for respondent(s)

M/s Me. Saraswathy for R1,
M/s E.K. Kumaresan for R2 & R3
M/s Shoban M Padmanaban for R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 01.08.2018 Applicant & counsel not present. R1, R2, R3 counsel present. On request for filing reply of R2, R3 call on 29.08.2018 NFA. (Tmt. Meena Satheesh) Registrar